

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A.1069 of 1996

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

BINA PANI KARAR

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: NONE.

Ordered on: 02.12.97.

O R D E R

S.N.Mallick, V.C.

None appeared for the petitioner. There is nothing on record to show that the petitioner has served on the respondents in compliance of the Order passed by this Tribunal on 22.7.97. In the aforesaid Order, it has been directed that no further opportunity for service would be given.

Under the circumstances, the application is rejected for non-compliance of the aforesaid Order.

No order as to costs.

Mukherjee
(M.S.Mukherjee)
Member(A)

Mallick
(S.N.Mallick)
Vice-Chairman.